

- (vi) In the distribution of surplus land, priority should be given to landless agricultural workers, particularly to those belonging to the Scheduled Castes and the Scheduled Tribes.

### **Kanjira Puzha Irrigation Project Kerala**

6770. SHRI A. K. BALAN : Will the Minister of IRRIGATION be pleased to state :

(a) when the Kanjira Puzha Irrigation Project (Kerala Palghat Distt.) will be completed ; and

(b) the latest position of the Thupranad Project which was expected to begin the second stage of the said Kanjira Puzha Irrigation Project ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI) : (a) The Honourable Member is presumably referring to Kanhirapuzha Irrigation Project which was originally planned to be completed by 1987. However, the State Government are now planning to complete it by 1985.

(d) The second stage of the Kanhirapuzha Project is still under detailed investigations by the State Government.

### **Group Housing Societies of SCs/STs**

6771. SHRI HIRA LAL R. PARMAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of registered group housing societies of the persons belonging to Scheduled Castes and Scheduled Tribes in the Capital ;

(b) whether the said societies are being allotted land on priority basis ;

(c) whether any concession in the matter of land allotment is being given to such societies as compared to the general category societies ;

(d) if so, the nature of such concessions ;

(e) whether land is being allotted to Scheduled Caste/Tribe Societies or quarters will be constructed and allotted by DDA to them ; and

(f) whether any concession is given in the rate of interest at the time of giving loan to Schedule Caste/Tribe societies and if not, whether it is not against the policy announced by the Central Government ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) The Registrar Cooperative Societies New Delhi has reported that there is no Cooperative Group Housing Society registered with a specific provision in the bye-laws that only persons belong to Scheduled Castes/Scheduled Tribes can become its members. It has been further reported that in case of the Scheduled Castes/Scheduled Tribes Government employees Cooperative Group Housing Society, the persons enrolled as members so far belong to the category of Scheduled Castes/Scheduled Tribes.

(b) to (d). No, Sir.

(e) The Delhi Development Authority will allot land to the Group Housing Societies and the flats will have to be constructed by the societies themselves.

(f) The Delhi Cooperative Housing Finance Society Ltd. is providing loan assistance to the Group Housing societies. This society started its first release of loan this year. In view of the

position explained in reply to part (a) this question has not arisen before them.

### Pollution of Coastal Areas by Mechanised Boats

6772. SHRI XAVIER ARAKAL : Will the Minister of AGRICULTURE be please to state :

(a) whether it is a fact that mechanised fishing boats are polluting the coastal areas and causing damage to the fish growth; and

(b) how many mechanised fishing boats are in India and measures taken to prevent the coastal areas from pollution?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) Available scientific data do not subscribe to the fact that mechanised fishing boats are polluting the coastal areas and causing damage to the fish growth.

(b) There are about 16,970 mechanised fishing boats in India. The question of taking measures to prevent the coastal areas from pollution by the mechanised boats does not arise in view of (a) above.

हिन्दी अधिकारियों के लिये संयुक्त परीक्षा

6773. श्री आर० पी० यादव : क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सचिवालय राजभाषा सेवा में भाग लेने वाले प्रायोग के मुख्य कार्यालय में तथा जी० बी० डब्ल्यू० आर० ओ० अधीनस्थ कार्यालय में हिन्दी अधिकारियों के पदों को भरने के लिए एक संयुक्त परीक्षा ली गई थी तथा एक

संयुक्त चयन सूची बनाई गई थी जिसे बाव में दो हिस्सों में कर दिया गया ;

(ख) दो विभिन्न संवर्गों के लिए एक संयुक्त परीक्षा लेने तथा एक संयुक्त चयन सूची बनाने के क्या कारण हैं तथा क्या इस मामले में गृह मंत्रालय से परामर्श किया गया था ; और

(ग) इस प्रकार की प्रथा को रोकने के लिए क्या कदम उठाये जा रहे हैं ?

सिंचाई मंत्रालय में राज्य मंत्री (श्री जियाउर्रहमान अंसारी) : (क) और (ख) चूंकि पदों की पात्रता के लिए अहंताएं और उनके वेतनमान समान हैं और चूंकि पदों के कर्तव्य और उत्तरदायित्व भी लगभग समान हैं, इसलिए केन्द्रीय जल आयोग और गंगा बेसिन जल संसाधन संगठन में हिन्दी अधिकारियों के दो पदों के लिए अभ्यर्थियों की उपयुक्तता का मूल्यांकन करने के लिए एक संयुक्त लिखित परीक्षा आयोजित की गई थी। लिखित परीक्षा और साक्षात्कार में किए गए मूल्यांकन के आधार पर, चयन समिति ने दो पृथक सूचियां तैयार की थीं। गृह मंत्रालय के साथ परामर्श अपेक्षित नहीं था।

(ग) प्रश्न उत्पन्न नहीं होता।

देश में पशु ऊर्जा

6774. श्री चतुर्भुज : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश में उपलब्ध कुल पशु-ऊर्जा कुल विद्युत प्रबंध से उपलब्ध ऊर्जा के समान है ;

(ख) क्या इण्डियन इन्स्टीट्यूट आफ मैनेजमेन्ट के निदेशक के अनुसार देश की